

National Company Law Tribunal

Allahabad Bench

CP NO. 76/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: Lokesh Tiwari vs Doc 8 oya

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1. 11	Manoj Dhuriya		Petitioner	Manoj
2.	Vipin Kushwaha	Advocate Respondent		Vipin

CP No. 76/2016

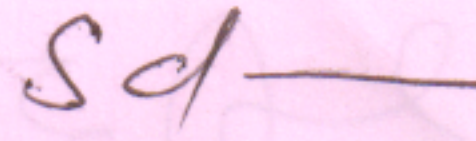
The petitioner counsel request for an adjournment on such reason that the senior advocate is pre-occupied in the High Court.

Hence, the time is granted.

The matter be listed on 6th November 2017.

Date: 12/10/2017

Typed by
P.K.Jyoti


H.P. Chaturvedi, Member(Judicial)